

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.376
TO BE ANSWERED ON 15th SEPTEMBER, 2020**

FREE FOODGRAINS DISTRIBUTED UNDER PMGKAY

376. SHRI BHARTRUHARI MAHTAB:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of free foodgrains distributed under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to the poorest to help them to cope with the economic pain of coronavirus induced lockdown;
- (b) the funds allocated and utilised under the said Yojana so far, State/UT-wise;
- (c) the number of complaints received by the Government for irregularities/corruption in implementation of the said Yojana so far, State/UT-wise along with the action taken thereon; and
- (d) the steps taken/being taken by the Government for effective implementation of the said Yojana in the country?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a)& (b): In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID - 19, Govt of India had launched scheme for additional allocation of food-grains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. Accordingly, about 121 LMT of foodgrain was allotted to approximately 80.96 Crore beneficiaries entailing subsidy out go of nearly Rs. 46061 Crore. Necessary orders have been issued on 30.03.2020(ANNEXURE-IA & IB) .

.....2/-

The above PMGKAY scheme has been extended for a further period of 5 months i.e. July – November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act(NFSA). Accordingly, about 201 LMT of foodgrains have been allotted to approx. 80.43 crore beneficiaries entailing subsidy outgo of nearly Rs.76062.12 Crore. Necessary orders have been issued on 30.06.2020 and 08.07.2020(ANNEXURE-IIA & IIB).

(c) & (d): With the view to effectively handle the public grievances under NFSA, all States/UTs have setup toll-free number/online grievance redressal systems in their in their respective portals. This is in addition to the existence of District Grievance Redressal Officers (DGROs), Vigilance Committees at different levels and State Food Commissions (SFCs) to rationalize the coverage of beneficiaries under NFSA. With the help of such mechanisms in place, the States/UTs are able to effectively address the grievances related to foodgrain distribution.

Total 1406 complaints have been received from various sources i.e. letter, website, email, PMO/minister/etc. these complaints have been forwarded to concerned states for further appropriate action at the earliest.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.376 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

F.No.7-1/2019(i)-BP.III

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi

Dated: 30th March, 2020

OFFICE MEMORANDUM

Subject: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain to all the beneficiaries covered under Targeted Public Distribution System (TPDS) free of cost for a period of three months.

The undersigned is directed to refer to pro-poor initiatives announced under Pradhan Mantri Garib Kalyan Package as a part of Economic response to COVID-19 to ameliorate the hardship faced by the poor due to economic disruption caused by Corona Virus and to say that it has been decided with the approval of the Competent Authority to provide additional foodgrain @5kg/person/month free of cost for three months, i.e. April-June, 2020 to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA. The above allocation will be over and above the regular monthly allocation of foodgrain under NFSA to such beneficiaries. The beneficiaries of TPDS in the UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli and Daman & Diu who receive benefits under NFSA in form of DBT would also be provided foodgrain under this Scheme.

2. The Government of India will bear the entire cost on account of such distribution. To meet the requirement of foodgrain under the above scheme, State/UT-wise allocation order is being issued separately.

Sd/-

(Abhay Kumar)

Under Secretary to Govt. of India

Food Corporation of India

[Kind attention: Sri DV Prasad, CMD]

New Delhi,

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.376 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

**F.No.7-1/2019 (ii)-BP.III
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Deptt. Of Food & Public Distribution**

**Krishi Bhawan, New Delhi
Dated: 30th March, 2020**

To,

- 1. The Principal Secretaries/ Secretaries
Food and Civil Supplies Department (All States/UTs)**
- 2. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.**

Sub: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain for distribution to all the beneficiaries under TPDS (AAY and PHH) @5kg per person per month free of cost for a period of three months, i.e. April-June, 2020

Sir/Madam,

In continuation of this Department's Office Memorandum No F.No. 7-1/2019(i)-BP.III dated 30.03.2020 on the above cited subject, I am directed to convey additional allocation of foodgrain to States/UTs for distribution to all the beneficiaries covered under TPDS (AAY and PHH) @5 kg per person per month free of cost for a period of three months, i.e. April-June, 2020, free of cost, as per Annexure.

2 The States/UTs Govt. are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, for States/UTs who have already lifted the allocation under NFSA for April may lift this additional allocation for April till 30 April. Further, the States/UTs may at their discretion lift the additional monthly allocation earlier subject to availability of stocks with FCI within the State/UT.

- 3. The above allocation will be in addition to the regular monthly allocation under NFSA.**
- 4. Please acknowledge the receipt of the letter.**

Yours faithfully,

Encl: as above.

**Sd/
(Abhay Kumar)
Under Secretary to Govt. of India**

Copy to:

- 1. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.**
- 2. Addl. Secretary (Policy & FCI)**
- 3. Economic Adviser(NFSA)**
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.**
- 5. The GM, FCI, Regional Offices, concerned.**

Additional allocation of foodgrains to all the beneficiaries under PRADHAN MANTRI GARIB KALYAN ANNA YOJANA for a period of three months i.e April-June, 2020

Name of State/ UT	No. of persons identified under NFSA(in Lakh)			Additional allocation per month(In MTs)					
	AAY	PHH	Total	AAY			PHH		
				Wheat	Rice	Total	Wheat	Rice	Total
Andhra Pradesh	23.52	244.71	268.23	0.00	11760.00	11760.000	0.000	122355.000	122355.000
Arunachal Pradesh	1.47	6.74	8.21	0.00	736.55	736.550	0.000	3369.055	3369.055
Assam	29.59	221.94	251.53	0.00	14793.27	14793.270	0.000	110971.350	110971.350
Bihar	116.55	740.57	857.12	0.00	58275.00	58275.000	0.000	370285.000	370285.000
Chattisgarh	20.42	180.35	200.77	0.00	10210.00	10210.000	0.000	90175.000	90175.000
Delhi	2.90	69.83	72.73	0.00	1452.02	1452.015	0.000	34914.605	34914.605
Goa	0.50	4.82	5.32	0.00	248.54	248.540	0.000	2411.430	2411.430
Gujarat	42.77	339.77	382.54	0.00	21384.87	21384.870	0.000	169883.065	169883.065
Haryana	11.35	115.14	126.49	5675.00	0.00	5675.000	57570.000	0.000	57570.000
Himachal Pradesh	7.67	20.98	28.64	0.00	3832.57	3832.570	0.000	10489.710	10489.710
Jharkhand	37.98	225.72	263.70	0.00	18987.78	18987.780	0.000	112862.335	112862.335
Karnataka	43.91	358.02	401.93	0.00	21955.00	21955.000	0.000	179010.000	179010.000
Kerala	25.59	129.21	154.80	0.00	12793.14	12793.140	0.000	64606.920	64606.920
Madhya Pradesh	50.20	496.22	546.42	0.00	25101.66	25101.660	0.000	248108.340	248108.340
Maharashtra	108.01	592.16	700.17	0.00	54005.00	54005.000	0.000	296080.000	296080.000
Manipur	2.01	22.56	24.57	0.00	1002.50	1002.500	0.000	11281.405	11281.405
Meghalaya	2.91	18.54	21.46	0.00	1456.81	1456.805	0.000	9270.780	9270.780
Mizoram	0.82	5.86	6.68	0.00	408.70	408.700	0.000	2932.375	2932.375
Nagaland	2.11	11.94	14.05	0.00	1053.83	1053.825	0.000	5969.610	5969.610
Odisha	41.78	281.82	323.60	0.00	20888.81	20888.810	0.000	140909.270	140909.270
Punjab	7.71	133.74	141.45	3855.00	0.00	3855.000	66870.000	0.000	66870.000
Rajasthan	37.00	409.62	446.62	18500.00	0.00	18500.000	204810.000	0.000	204810.000
Sikkim	0.55	3.24	3.79	0.00	273.54	273.535	0.000	1620.405	1620.405
Tamil Nadu	73.27	284.07	357.34	0.00	36635.19	36635.190	0.000	142033.370	142033.370
Telangana	15.29	176.33	191.62	0.00	7645.00	7645.000	0.000	88165.000	88165.000
Tripura	4.98	19.85	24.83	0.00	2489.67	2489.665	0.000	9924.400	9924.400
Uttar Pradesh	204.73	1315.86	1520.59	0.00	102362.50	102362.500	0.000	657930.715	657930.715
Uttarakhand	7.92	54.04	61.96	0.00	3959.23	3959.230	0.000	27019.720	27019.720
West Bengal	54.99	546.85	601.84	0.00	27495.19	27495.190	0.000	273423.660	273423.660
A&N	0.14	0.46	0.61	0.00	72.14	72.135	0.000	232.175	232.175
Daman & Diu	0.04	0.72	0.76	0.00	21.60	21.595	0.000	360.465	360.465
DNH (Kind)	0.20	1.53	1.73	0.00	101.32	101.315	0.000	762.715	762.715
Lakshadweep	0.04	0.18	0.22	0.00	20.00	20.000	0.000	90.000	90.000
J&K	10.61	61.44	72.05	0.00	5303.22	5303.220	0.000	30721.565	30721.565
Ladakh	0.29	1.15	1.44	0.00	146.02	146.020	0.000	573.455	573.455
Total	989.80	7095.99	8085.79	28030.00	466870.63	494900.630	329250.000	3218742.895	3547992.895
Union Territories or parts thereof implementing DBT Cash									
DNH (Cash)	0.00	0.36	0.36	0.00	0.68	0.675	0.000	181.305	181.305
Chandigarh	0.01	2.74	2.75	3.29	0.00	3.285	1372.405	0.000	1372.405
Puduchery	0.84	5.44	6.28	0.00	420.04	420.035	0.000	2721.695	2721.695
Total(DBT)	0.85	8.55	9.40	3.29	420.71	424.00	1372.41	2903.00	4275.41
Grand Total	990.65	7104.54	8095.19	28033.29	467291.34	495324.63	330622.41	3221645.90	3552268.30

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.376 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

F. No. 7-1/2019-BP.III(Pt.)(371225)
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
New Delhi, the 30 June, 2020

OFFICE MEMORANDUM

Subject: Extension of PMGKAY for another 5 months – reg

The undersigned is directed to refer to this Department's OM of even no. dated 30.03.2020 on the above mentioned subject and to say that the PMGKAY scheme for providing additional foodgrain @ 5kg/person/month free of cost to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA (including those covered under DBT), during April to June 2020, stands extended for another five months i.e. from July 1,2020 upto Nov 30th,2020.

2. The detailed State/UT wise allocation orders etc. will be issued separately in due course.

Sd -
(K. Roy Varghese)
Under Secretary to Govt. of India

To

CMD, FCI, New Delhi

Copy To,

1. Principal Secretaries/Secretaries/Commissioners, Food & Civil Supplies Department (All States/UTs)
2. Economic Advise(NFSA)
3. ED (Sales) /General Manager (Sales), FCI, New Delhi.
4. The GM, FCI, Regional Offices, concerned.
5. The Resident Commissioner, All States/UTs, New Delhi.
6. Dir (PD)/Dir (Policy)/Di(Movt)/Dir. (Fin.)/DS(Finance) /DS(BP).
7. NFSA/BP-I / WJ /PD.I/PD.II/DPD.fliil Movt.I / FC A/c sections
8. NIC, Deptt. of Food & PD with the request to upload this allocation letter on the Official website of this Department.
9. Hindi section with the request to provide the translated version of the order in hindi.
10. State file / Guard file.

Copy also forwarded for kind information to

1. PS to Hon'ble M/o CAF&PD.
2. PS to MoS, CAF&PD
3. PPS to Secretary, DFPD
4. PPS to Secretary, DEA, North Block, New Delhi
5. PPS to AS&FA, DFPD
6. PPS to AS(Policy & FCI), DFPD

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.376 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

F.No.7-1/2019-BP.III(Pt.)[371225]
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Deptt. of Food & Public Distribution

Krishi Bhawan, New Delhi
Dated: 8 July, 2020

To,

1. The Principal Secretaries/Secretaries,
Food and Civil Supplies Department(All States/UTs)
2. The Chairman-Cum-Managing Director,
Food Corporation of India, New Delhi.

Subject: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA-EXTENSION of Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY and PHH including those covered under DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020-reg.

Sir/Madam,

In continuation of this Department's Office Memorandum No.7-1/2019-BP.III(Pt.) dated 30.06.2020 reg extension of PMGKAY for another 5 months, the undersigned is directed to convey Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY, PHH & DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020, as per Annexure.

2. The States/UTs are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, the States/UTs who have already lifted the allocation under NFSA for the month of July, 2020, may lift this additional allocation for the month of July, 2020 within a period of 30 days from the date of issue of this letter. Further, the States/UTs may at their discretion lift the additional allocation earlier subject to availability of stocks with FCI within the State/UT.
3. The above allocation will be in addition to the regular monthly allocation under NFSA. The States/UTs may provide wide publicity about this additional allocation so that each and every beneficiary is informed about their entitlement of free food-grains under PMGKAY.
4. The Government of India will bear the entire cost on account of such distribution including food subsidy, intra-state transportation and dealer's margin/additional dealers margin, without any sharing by States/UTs.
5. Please acknowledge the receipt of the letter.

Yours faithfully,

Encl. As above

Sd/-
(K. Roy Varghese)
Under Secretary to Govt of India

Allocation under PMGKAY on extension for the period July-November, 2020 under AAY & PHH

Sl. No.	States/ UTs	No. of families/persons identified under NFSA (In lakh)			Per month foodgrains requirement (MTs)						Total foodgrains for 5 months (In MTs)	
		AAV	Priority	Total persons	AAV			PHH				
		No. of person	No. of persons		Wheat	Rice	Total	Wheat	Rice	Total	Total foodgrains for 1 months (In MTs)	
1	Andhra Pradesh	23.52000	244.71000	268.23000	0.00000	11760.00000	11760.000	0.000	122355.000	122355.000	134115.000	670575
2	Arunachal Pradesh	1.47310	6.73811	8.21121	0.00000	736.55000	736.550	0.000	3369.055	3369.055	4105.605	20528.025
3	Assam	29.58654	221.94270	251.52924	0.00000	14793.27000	14793.270	0.000	110971.350	110971.350	125764.620	628823.1
4	Bihar	125.05000	746.11941	871.16941	25010.00000	37515.00000	62525.000	149222.682	223834.023	373056.705	435581.705	2177908.525
5	Chattisgarh	20.42000	180.35000	200.77000	0.00000	10210.00000	10210.000	0.000	90175.000	90175.000	100385.000	501925
6	Delhi	2.90403	69.82921	72.73324	1161.61200	290.40300	1452.015	27931.684	6982.921	34914.605	36366.620	181833.1
7	Goa	0.49708	4.82286	5.31994	0.00000	248.54000	248.540	0.000	2411.430	2411.430	2659.970	13299.85
8	Gujarat	42.76974	339.76613	382.53587	14869.40900	6415.46100	21384.870	118918.146	50964.920	169883.065	191267.935	956339.675
9	Haryana	11.35000	115.14000	126.49000	5675.00000	0.00000	5675.000	57570.000	0.000	57570.000	63245.000	316225
10	Himachal Pradesh	7.66514	20.97942	28.64456	2250.86836	1584.70164	3832.570	6160.607	4329.103	10489.710	14322.280	71611.4
11	Jharkhand	37.97556	225.72467	263.70023	2149.41670	16838.36330	18987.780	12776.016	100086.319	112862.335	131850.115	659250.575
12	Karnataka	43.91000	358.02000	401.93000	0.00000	21955.00000	21955.000	0.000	179010.000	179010.000	200965.000	1004825
13	Kerala	25.58628	129.21384	154.80012	2339.86531	10453.27469	12793.140	11816.606	52790.314	64606.920	77400.060	387000.3
14	Madhya Pradesh	50.20332	496.21668	546.42000	20081.32800	5020.33200	25101.660	198486.672	49621.668	248108.340	273210.000	1366050
15	Maharashtra	108.01000	592.16000	700.17000	30302.20550	23702.79450	54005.000	166130.488	129949.512	296080.000	350085.000	1750425
16	Manipur	2.00500	22.66472	24.66972	0.00000	1002.50000	1002.500	0.000	11332.360	11332.360	12334.860	61674.3
17	Meghalaya	2.91361	18.54156	21.45517	0.00000	1456.80500	1456.805	0.000	9270.780	9270.780	10727.585	53637.925
18	Mizoram	0.81740	5.86475	6.68215	0.00000	408.70000	408.700	0.000	2932.375	2932.375	3341.075	16705.375
19	Nagaland	2.10765	11.93922	14.04687	0.00000	1053.82500	1053.825	0.000	5969.610	5969.610	7023.435	35117.175
20	Odisha	41.77762	281.81854	323.59616	2771.94509	18116.86491	20888.810	18698.660	122210.610	140909.270	161798.080	808990.4
21	Punjab	7.71000	133.74000	141.45000	3855.00000	0.00000	3855.000	66870.000	0.000	66870.000	70725.000	353625
22	Rajasthan	37.00000	409.62000	446.62000	18500.00000	0.00000	18500.000	204810.000	0.000	204810.000	223310.000	1116550
23	Sikkim	0.54707	3.24081	3.78788	0.00000	273.53500	273.535	0.000	1620.405	1620.405	1893.940	9469.7
24	Tamil Nadu	73.27038	284.06674	357.33712	1611.94836	35023.24164	36635.190	6249.468	135783.902	142033.370	178668.560	893342.8
25	Telangana	15.29000	176.33000	191.62000	0.00000	7645.00000	7645.000	0.000	88165.000	88165.000	95810.000	479050
26	Tripura	5.65500	19.36333	25.01833	0.00000	2827.50000	2827.500	0.000	9681.655	9681.655	12509.165	62545.825
27	Uttar Pradesh	131.12790	1322.82663	1453.95453	99338.37000	26225.58000	65563.950	396847.989	264565.326	661413.315	726977.265	3634886.325
28	Uttarakhand	7.91846	54.02154	61.94000	2375.53800	1383.69200	3959.230	16206.462	10804.308	27010.770	30970.000	154890
29	West Bengal	54.99038	546.84732	601.83770	16359.63805	11353.55195	27495.190	162687.078	110736.582	273423.660	300918.850	1504594.25
30	A&N	0.14427	0.46435	0.60862	8.79326	63.94174	72.135	28.302	203.873	232.175	304.310	1521.55
31	DNH&D(Incl.DBT)	0.24910	2.63019	2.87929	27.71238	96.83763	124.550	292.609	1022.486	1315.095	1439.645	7198.225
32	Lakshadweep	0.04000	0.18000	0.22000	0.00000	20.00000	20.000	0.000	90.000	90.000	110.000	550
33	Chandigarh(DBT)	0.00618	2.78817	2.79435	3.09000	0.00000	3.090	0.000	1394.085	1394.085	1397.175	6985.875
34	Puduchery(PMGKAY)	0.84855	5.49535	6.34390	0.00000	424.27500	424.275	0.000	2747.675	30902.115	3171.950	15859.75
35	J&K	10.60644	61.80423	72.41067	1567.10151	3736.11849	5303.220	9131.575	21770.540	30902.115	36205.335	181026.675
36	Ladakh	0.29204	1.14691	1.43895	43.14891	102.87109	146.020	169.456	403.999	573.455	719.475	3597.375
	Total	926.23784	7117.12139	8043.35923	190401.990	272716.930	463118.920	1632398.584	1926162.111	3558560.695	4021679.615	20108938.08